

MR. SPEAKER: Let the statement come,

12.17 hrs.

PAPERS LAID ON THE TABLE

SHRI ATAL BIHARI VAJPAYEE:
स्टेटमेंट पर सवाल करने की इजाजत होगी ?

Then you will quote the rules and will not allow Members even to ask for a clarification.

अध्यक्ष महोदय : वह बाद में कर लेंगे ।

श्री प्रमल बिहारी बाजपेयी : आप इस पर कॉलिंग एटेंशन एडमिटेड कर लीजिए ।

अध्यक्ष महोदय : आप ने कहा और मैंने आप की बात मान ली ।

(ब्यवधान)

बाद में करेंगे ।

श्री प्रमल बिहारी बाजपेयी : बाद वे कैसे होगा ।

अध्यक्ष महोदय : क्लस के हिसाब से जलेंगे । उन से पूछ लेंगे कि किस तरह से हो सकता है ।

श्री जार्ज फर्नांडीस (मुजफ्फरनगर) : बहस करने के लिए मौका दीजिए ।

श्री राम बिलास पासवान : इस पर कॉलिंग एटेंशन ले लीजिए । मिनिस्टर साहब को भी कहने का पूरा मौका रहेगा ।
... (ब्यवधान) ...

अध्यक्ष महोदय : श्रीमती राम कुलारी सिन्हा ।

ANNUAL ACCOUNTS OF CENTRE FOR CULTURAL RESOURCES AND TRAINING, NEW DELHI FOR 1979-80, ANNUAL REPORT AND REVIEW OF BOARD OF PRACTICAL TRAINING DELHI FOR 1979-80, ANNUAL REPORT AND 1979-80, ANNUAL ACCOUNTS OF VISVA-BHARATI, SANTINIKETAN FOR 1979-80, ETC. ETC.

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to lay on the Table:—

(1) A copy of the Annual Accounts (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1979-80 along with Audit Report thereon. [Placed in Library. See No. LT-2793/81]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training Eastern Region, Calcutta, for the year 1979-80 along with Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Practical Training, Eastern Region, Calcutta, for the year 1979-80,
[Placed in Library, See No. LT-2794/81]

(3) A copy of the Annual Accounts (Hindi and English versions) of Visva-Bharati, Sanitneketan, for the year 1979-80 along with the Audit Report thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (3) above.

[Placed in Library. See No. LT-2795/81]

(5) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1978-79 along with Audit Report thereon.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (5) above.

[Placed in Library. See No. LT-2796/81]

(7) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Silchar (Assam) for the year 1979-80 along with Audit Report thereon. [Placed in Library. See No. LT-2797/81]

(8) A copy of the corrected @ Annual Accounts (Hindi @ version) of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1979-80.

(9) A statement (Hindi and English versions) explaining reasons for laying the Annual Accounts mentioned at (8) above.

[Placed in Library. See No. LT-2798/81]

COMMITTEE ON PAPERS LAID ON THE TABLE

MINUTES

SHRI SHIV KUMAR SINGH THAKUR (Khandwa): I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Eighth Report.

12.19 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(1) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Plantations Labour (Amendment) Bill, 1981, which has been passed by the Rajya Sabha at its sitting held on the 3rd September, 1981."

(2) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Arms (Amendment) Bill, 1981, which has been passed by the Rajya Sabha at its sitting held on the 8th September, 1981."

(3) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Cine-workers Welfare Cess Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 3rd September, 1981, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(4) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 8th September, 1981, agreed without any amendment to the

@ Annual Accounts, both Hindi and English versions were laid on the 23rd March, 1981. Corrected Annual Accounts in Hindi are being laid because of mistakes in Hindi version.